

ITEM NO.1501
(For Judgment)

COURT NO.6

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 2811/2022

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MUNSHI RAM

Respondent(s)

WITH

C.A. No. 2812/2022 (XIV-A)

C.A. No. 2813/2022 (XIV-A)

C.A. No. 2814-2815/2022 (XVI)

Date : 31-10-2022 These matters were called on for pronouncement
of judgment today.

For Appellant(s)

Ms. Madhavi Divan, ASG
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sahil Monga, Adv.
Ms. Vaishali Verma, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s)

Mr. Sanjay Parikh, Sr. Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupam Ngangom, Adv.
Mr. Wahengbam Immanuel Meitei, Adv.
Mr. Satwik Parikh, Adv

Mr. Ranbir Singh Yadav, AOR
Mr. Prateek Yadav, Adv.
Mr. Puran Mal Saini, Adv.
Ms. Anzu K. Varkey, Adv.
Mr. Pati Raj Yadav, Adv.
Mr. Ritesh Patil, Adv.
Mr. Yogesh Yadav, Adv.

Mr. Asit Kumar Rari, Adv
Mr. Ujjawal Banerjee, Adv
Mr. Chand Qureshi AOR

contd..

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mrs. Justice B.V. Nagarathna.

The appeals are dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

(signed reportable judgment is placed on the file)